

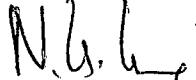
MA - 198/96 in OA 102/96

1./ 30.8.96.

Shri Subodh Kumar, the counsel for the applicant.

Heard. Shri Subodh Kumar, the learned counsel for the applicant states that it was due to his non-appearance on the dates when the matter was cause listed for admission that his case was dismissed for default. Shri Kumar further states that he was not able to come to the Court because of his father's illness, who ultimately died. Accordingly, he prays for restoration of OA 102/96. The MA is allowed. The OA is directed to be restored to its original file to be caused listed by the registry. The MA is accordingly disposed of.

/CBS/

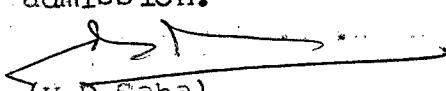

(N.K. Verma)

Member (A)

2/18.09.96

None for the applicant.

The case is adjourned to 11.11.1996 for admission.


(K.D. Saha)
Member (A)


(V.N. Mehrotra)
Vice-Chairman (J)

SKJ

3/11.11.1996

List on 12.12.1996 for admission

before the Division Bench

(V.N. Mehrotra)
Vice-Chairman

MPS.

4/12.12.96

No one appears for the applicant.

List on 21.01.1997 for admission.

SKJ

(D.Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

5

21.1.97

List on 20.2.97 for admission.

CM

(V.N. Mehrotra)
Vice-Chairman

6

20.2.97

List on 25.4.97 for hearing
on admission.

CM

(V.N. Mehrotra)
Vice-Chairman

7/25.04.97

List on 11.07.1997 for hearing on admission.

SKJ

7/ 11.7.97.

List it on 1.9.97 for hearing on admission.

/CBS/

(V.N. Mehrotra)
Vice-Chairman

OA - 102/96

8./ 1.9.97. List it on 4.11.97 for hearing on admission.

/CBS/

(V.N. Mehrotra)

Vice-chairman

9./ 4.11.97. List it on 14.1.98 for admission.

/CBS/

(V.N. Mehrotra)

Vice-chairman

10

15.1.98

XM

List on 24.3.98 for admission.

(V.N. Mehrotra)

Vice-Chairman

11/24.03.98

None for the applicant.

List on 29.05.1998 for admission.

Per. L.R.K. Prasad
(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

12./ 29.5.98.

None for the applicant.

Nobody appears on behalf of the applicant today also. The OA is dismissed in default.

/CBS/

Per. L.R.K. Prasad
(L.R.K. Prasad)
Member (A)

(V.N. Mehrotra)
Vice-Chairman